

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **31.10.2025** (FRIDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 138/2025 For Exemption IA No. 1545/2025	Poovazhagan Vs Jaiguhan Venture Properties Pvt Ltd & 10 Ors	Mr. Arun C Mohan	
2.	Comp App (AT) (CH) No. 139/2025	Vinu Divakaran Vs Tecplix Technologies Pvt Ltd & 3 Ors.	Mr. S Arivazhagan	Mr. Joseph Anthony For Caveator

Defective Cases

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) No. 126/2025 (With defects)	Sri Rama Murthy Velaga Vs Sri Mathangi Matha Agros Pvt Ltd & 6 Ors.	Mr. Shivam Griver, PCS	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	IA No. 715/2021 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 345/2021 For Exemption IA No. 713/2021 For Stay IA No. 714/2021	Dr. P Mahalingam Vs Santhosh Hospitals Pvt Ltd through Liquidator, Deepa Venkat Ramani & 2 Ors	Mr. Saurab Kalia	Mr. Chandramouli Prabhakar- R1
5.	IA No. 893/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 277/2022 For Stay IA No. 594/2022	Regen Infrastructure and Services Pvt Ltd Vs Regen Powertech Pvt Ltd, Rep by its RP, Renuka Devi Rangaswamy & 3 Ors WITH	Mr. TK Bhaskar	Mr. Surya Teja SS Nalla R1 Ms. J Parimalan- R2 R3 Mr. Pranava Charan R4

6.	IA No. 895/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 282/2022 For Stay IA No. 599/2022	Regen Infrastructure and Services Pvt Ltd Vs Regen Powertech Pvt Ltd, Rep by its RP, Renuka Devi Rangaswamy & 3 Ors	Mr. B Dhanaraj	Mr. Surya Teja SS Nalla R1 Ms. J Parimalan- R2 R3 Mr. Pranava Charan R4
7.	IA No. 1378/2025 (For Condone Delay) & IA No. 1380/2025 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 485/2025 For Stay IA No. 1379/2025	Thomas William Pangaraj Vs Sripriya Kumar, RP Perfect International Fabricators Pvt Ltd & Anr.	Mr. S Rajmakesh	
8.	Comp App (AT) (CH) (Ins) No. 313/2024 For Stay IA No. 833/2024	The Sales Tax Officer, SGST Dept. Vs Jasin Jose & 2 Ors.	Mr. EK Kumaresan	Mr. Akhil Suresh- R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 279/2021 To Dispense with IA No. 601/2021 For Stay IA No. 603/2021	Regional Provident Fund Commissioner, EPFO Vs Bijoy Prabhakaran Pulipra, RP of PVS Memoial Hospital Pvt Ltd & 5 Ors.	Mr. K Ramu Mr. R Vishnu	Mr. Bijoy P Pulipra R1 Mr. Pradeep Joy- R2 Mr. Jerin Asher Sojan R5
10.	Comp App (AT) (CH) (Ins) No. 209/2024 For Direction IA No. 569/2024	RVN Infra Pvt Ltd Rep by its Managing Director, R Venkatramaiah Vs Sai Ramesh Kanuparth, RP of Gayatri Projects Ltd & Anr	Mr. Pogulakonda Pratap	Mr. VK Sajith- R1
11.	Comp App (AT) (CH) No. 69/2023 For Stay IA No. 897/2023	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt Ltd & 10 Ors. WITH	Mr. Y Suryanarayana	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Kumar Jagia R3 Mr. Sharad Sanghi R10 R11
12.	Comp App (AT) (CH) No. 65/2024 For Directions IA No. 973/2024	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt Ltd & 11 Ors.	Mr. Y Suryanarayana	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Kumar Jagia- R3 Mr. Sharad Sanghi R10 & R11
13.	Comp App (AT) (CH) (Ins) No. 350/2023	R Raghavendran Liquidator of Nathella Sampath Jewellery Pvt Ltd Vs Nathella Prapanna Kumar, Suspended Director of the Corporate Debtor & 3 Ors WITH	Mr. AG Sathyanarayana	Mr. Pawan Jhabakh R4, R5

14.	Comp App (AT) (CH) (Ins) No. 172/2024	R Raghavendran Liquidator of Nathella Sampath Jewellery Pvt Ltd Vs The Joint Director, Directorate of Enforcement	Mr.AG Sathyanarayana	
15.	Comp App AT) (CH) (Ins) No. 161/2024 For Stay IA No. 429/2024 For Exemption IA No 430/2024	MEIL-GAYATRI-ZVS- ITT (Consortium) Vs Guru Raghavendra Infrastructures & 2 Ors WITH	Mr. Arjun Suresh	Mr. Pogulakonda Pratap R1 Mr. VK Sajith- R2
16.	Comp App AT) (CH) (Ins) No. 162/2024 For Exemption IA No. 431/2024 For Stay IA No. 432/2024	MEIL-GAYATRI-ZVS- ITT (Consortium) Vs Sri Krishna Engineering Company & 2 Ors	Mr. Arjun Suresh	Mr. VVSN Raju- R1 Mr. VK Sajith-R2
17.	Comp App (AT) (CH) (Ins) No. 170/2024	Southern Power Distribution Company of Telangana Ltd. Vs Krishna Mohan Gollamudi, Liquidator of Priyadarsini Ltd.	Mr. Mahadev Tirunagari, PCS	Mr. Shabbeer Ahmad
18.	Comp App (AT) (CH) (Ins) No. 473/2024 For Direction IA No. 1300/2024	Regional Provident Fund Commissioner-II, Employees Provident Fund Organisation Vs Dileep KP, Resolution Professional	Mr. Vishnu	
19.	Comp App (AT) (CH) (Ins) No. 88/2025	H Kishen, Erstwhile Promoter & Suspended Managing Director, Fenoplast Ltd. & Anr. Vs G Kalpana, RP of Feno Plast Ltd. & 3 Ors. WITH	Ms. Madhavalatha Lokireddy	Mr. Ravi Rajagopalan R1 Mr. ML Ganesh- R2 Mr. NP Vijaykumar- R3
20.	Comp App (AT) (CH) (Ins) No. 90/2025 For Exemption IA No. 253/2025 For Stay IA No. 254/2025	H Kishen, Erstwhile Promoter & Suspended Managing Director, Fenoplast Ltd. & Anr. Vs G Kalpana, RP of Feno Plast Ltd. & 3 Ors. WITH	Ms. Madhavalatha Lokireddy	Mr. Ravi Rajagopalan R1 Mr. ML Ganesh- R2 Mr. NP Vijaykumar- R3
21.	Comp App (AT) (CH) (Ins) No. 114/2025 For Stay IA No. 320/2025	H Kishen, Erstwhile Promoter & Suspended Managing Director of Fenoplast Ltd & Anr Vs G. Kalpana, RP of Fenoplast Ltd & Anr	Ms. Madhavalatha Lokireddy	Mr. Ravi Rajagopalan R1 Mr. ML Ganesh- R2

22.	Comp App (AT) (CH) (Ins) No. 205/2025 For Stay IA No. 581/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 2 Ors Vs Revathi S Raghunathan WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh
23.	Comp App (AT) (CH) (Ins) No. 208/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh R3
24.	Comp App (AT) (CH) (Ins) No. 209/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs Revathi S Raghunathan & Anr. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh R1
25.	Comp App (AT) (CH) (Ins) No. 211/2025 For Stay IA No. 588/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 3 Ors. Vs Revathi S Raghunathan WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh
26.	Comp App (AT) (CH) (Ins) No. 212/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs CA S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh R3
27.	Comp App (AT) (CH) (Ins) No. 243/2025 For Exemption IA No. 682/2025	Revathi S Raghunathan Liquidator of SLO Industries Ltd Vs Anil Kumar Ojha Promotor and Managing Director (Suspended), SLO Industries Ltd & 2 Ors	Mr. K Pawan Jhabakh	
28.	Comp App (AT) (CH) (Ins) No. 288/2025 For Stay IA No. 1064/2025 For Urgent listing IA No. 1065/2025	The Deputy Commissioner of CGST & Central Excise Vs Revathi Raghunathan Liquidator of SLO Industries Ltd	Ms. Revathi Manivannan	Mr. K Pawan Jhabakh For Caveator
29.	Comp App (AT) (CH) (Ins) No. 320/2025 For Stay IA No. 969/2025 For Exemption IA No. 970/2025 For Direction IA No. 971/2025	HDB Financial Services Limited Vs Srinivas Dande & 2 Ors WITH	Mr.D O Kaviyanathan	Mr. TN Chandrassekar

30.	Comp App (AT) (CH) (Ins) No. 321/2025 For Exemption IA No. 974/2025 For Stay IA No. 976/2025 For Direction IA No. 977/2025	HDB Financial Services Limited Vs Aruna Kanchana & 2 Ors	Mr.D O Kaviyanathan	Mr. TN Chandrassekar R2
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
31.	TA (AT) No. 17/2022 (Comp App (AT) No. 326/2018)	C.J George & 3 Ors Vs Synthite Industries Pvt Ltd & Anr. WITH	Mr. TK Bhaskar	Mr. CV Shailendran
32.	Comp App (AT) (CH) No. 126/2022	CJ George & 3 Ors. Vs Synthite Industries Ltd & 22 Ors	Mr. TK Bhaskar	Mr. CV Shailendran R1, R8, R9, R14
33.	TA (AT) No. 282/2021 (Comp App (AT) No. 82/2020 For Stay IA No. 1344/2020 For Exemption IA No. 1345/2020)	Baby Mathew & Anr. Vs Mar Jacob Thoomkuzhy & 9 Ors. WITH	UKCA & Partners	Dr. KS Ravichandran R5- R10
34.	TA (AT) No. 284/2021 (Comp App (AT) No. 98/2020 For Stay IA No. 1592/2020 For Exemption IA No. 1593/2020)	Biju George & 12 Ors. Vs Jeevan Telecasting Corporation Ltd & 5 Ors	Dr. KS Ravichandran Ms. S Manjula Devi	UKCA & Partners R1,R6 Mr. Menon- R2-R5
35.	TA (AT) No. 102/2022 (Comp App (AT) (Ins) No. 666/2020)	G Krishna Mohan RP, Leo Meridian Infrastructure Projects and Hotels Ltd. Vs Deputy Director, Directorate of Enforcement & 3 Ors	Mr. Vijayant Paliwal	Mr. Zoheb Hossain
36.	Comp App (AT) (CH) (Ins) No. 196/2021 For Stay IA No. 396 & 398/2021 For Urgent Hearing IA No. 397/2021	Srinivasa Rao Idupulapati Erstwhile Chief Promoter & Managing Director of ISR Infra Pvt Ltd. Vs ISR Infra Pvt Ltd Rep by RP & Liquidator Pradeep Kumar Sravanam & Anr	Mr. P Elayaraj Kumar	Ms. JVL Bharathi R1 Ms. Ananda Gomathi R2
37.	Comp. App (AT) (CH) (Ins) No. 285/2021	B. Rajesh Vs N. Sivachalam, Liquidator, Everon Castings Pvt Ltd & 6 Ors	Mr. AS Sathish Kumar	Mr. V Manivannan-R1 Mr. R Vidhya Shankar – R2-R4 Mr. ML Ganesh- R5

38.	Comp App (AT) (CH) (Ins) No. 13/2022 For Exemption IA No. 28/2022	Yogesh Sethi Vs Aambis Food Products Pvt Ltd	Mr. Yogesh Kumar Jagia	Mr. AK Balaji
39.	Comp App (AT) (CH) (Ins) No. 17/2022	Aegis Steel Cast Vs PEE Industrial Valve Pvt Ltd	Mr. Dhiren R. Dave PCS	Mr. T Durga Prasad, PCS
40.	Comp App (AT) (CH) No. 55/2022 For Stay IA No. 627/2022 For Interim Injunction IA No. 628 & 629/2022 For Direction IA No. 630/2022	Najma Meeran & 3 Ors Vs GMP Properties Pvt Ltd & 5 Ors.	Mr. Thriyambak J Kannan	Mr. Arun C Mohan R1, R3, R4, R6 Mr. B Dhanraj- R2 M/s Gupta & Ravi-R5
41.	Comp App (AT) (CH) (Ins) No. 420/2022 For Stay IA No. 1030/2022	GKC Projects Ltd Vs State Tax Officer, Pudukottai	Mr. MV Swaroop	Mr. B Vijay
42.	Comp App (AT) (CH) (Ins) No. 439/2022 For Exemption IA No. 1113/2022 For Stay IA No. 1114/2022	Indian Renewable Energy Development Agency Limited Vs Kondisetty Kumar Dushyantha & 7 Ors WITH	Mr. Vinod Kumar	Mr. Anant Merathia R1 Mr. IS. Uppin- R2 Ms. Anusha Peri R3, R4 Mr. V Mahesh- R5 Mr. B Chandrasekaran R6 Mr. T Shrinikethan R8
43.	Comp App (AT) (CH) (Ins) No. 119/2023 For Stay IA No. 408/2023	IFCI Limited Vs Kondasetty Kumar Dushyantha & 8 Ors	Mr. AVL Ram Prasad Varma	Mr. Anant Merathia R1 Mr. IS. Uppin- R4 Mr. AS Vishwajith R3, R5 Mr. T Shrinikethan R6, R7
44.	Comp App (AT) (CH) No. 111/2023 For Stay IA No. 1373/2023 For Direction IA No. 1374/2023 For Urgent listing IA No. 933/2025	Yogesh Kumar Agarwal Vs Arpana Iron & Steels Pvt Ltd & 3 Ors.	Mr. Raja Shekar Rao Salvaji	Mr.VN Balakishore R1-R3 Mr. Dishit Bhattacharjee R4
45.	Comp App (AT) (CH) (Ins) No. 279/2023 For Stay IA No. 853/2023	The Deputy Assistant Commissioner (State Tax), Andhra Pradesh Vs Agrigo Trading Pvt Ltd & Anr	Mr.AG Sathyanarayana	Mr. Avinash Krishnan Ravi-R1 Mr. NP Vijaykumar R2
46.	Comp App (AT) (CH) (Ins) No. 468/2023 For Stay IA No. 1461/2023	The Southern Power Distribution Company of Andhra Pradesh Ltd. & Anr. Vs Om Shakti Renergies Ltd & Anr.	Mr. Arfat Mohammed	Mr. VVSN Raju

47.	Comp App (AT) (CH) (Ins) No. 179/2024 For Exemption IA No. 488/2024 For Stay IA No. 489/2024	Phoenix ARC Pvt Ltd Vs Jossey Stephen Kattur, RP of Kerala Chamber of Commerce & Industry & 2 Ors	Mr. Suresh Dutt Dobhal Ms. Abitha Banu	Mr. Akhil Suresh- R1 Mr. Avinash Krishnan Ravi- R3
48.	Comp App (AT) (CH) (Ins) No. 241/2024 For Stay IA No. 640/2024	Ashok Sethia, Director & Authorised Rep of Anjani PRS Blends Pvt Ltd & Anr Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Transformers & Switchgears Ltd	Ms. Shubharanjani Ananth	Mr.AG Sathyanarayana
49.	Comp App (AT) (CH) (Ins) No. 376/2024	South India Corporation Pvt Ltd Vs Tamil Nadu Power Generation Corporation Ltd	Mr. AR Ramanathan	Mr. ST Raja

02.00 PM

Note: After the matter listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
50.	TA (AT) No. 66/2021 (Comp App (AT) No. 393/2017) For Stay IA No.743/2024 To Adv. Hg IA No.749/2024 For Additional docs. IA No. 173/2025	Gireesh Kumar Sanghi & Anr. Vs AGA Publications Ltd. & 13 Ors	Ms. Anju Jain	Mr. Yogesh Jagia R1, R12-R14 Mr. Y Suryanarayana R2- R4 Mr. Sharad Sanghi R5-R7 Mr. Sriram Venkatavaradan R8-R11

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
- After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha KR, Ms. Hemavathy Krishnan and Mr. B Ramprasath
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
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